

[Print](#)**Defective Case Register from 2025-09-09 to 2025-09-09**

| Sl.NO. | Filing No | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R. |
|--------|--------------------|----------------------------------|-------------------|---|
| 1 | D-WP(C)/34612/2025 | PRASANTA KUMAR MOHANTY (2) | 2025-09-09 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit. WP(C) P.I.L number (Nomenclature)not mentioned in the Book mark and first page. |
| 2 | D-WP(C)/35548/2025 | RAMA CHANDRA JENA | 2025-09-09 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 16 and 17 not neat. |
| 3 | D-WP(C)/35776/2025 | FALGUNI RAJGURU MOHAPATRA | 2025-09-09 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 4 | D-BLAPL/27434/2025 | SURESH CHANDRA PRADHAN | 2025-09-09 | 30-OTHER DEFECT (IF ANY) 1. H.C B.A M.W S Rs 50/- to be paid V.Nama 2.Petition not correctly addressed to Honorable Court |
| 5 | D-WP(C)/35528/2025 | SURYASNATA MOHAPATRA | 2025-09-09 | 1.Page No.44 is not legible. |
| 6 | D-BLAPL/27424/2025 | SAYED MUZAFFAR ALLI | 2025-09-09 | 30-OTHER DEFECT (IF ANY) 1. page marking not done in the Bail application 2. put up for S.R there after |
| 7 | D-BLAPL/27427/2025 | ASUTOSH TRIPATHY | 2025-09-09 | 30-OTHER DEFECT (IF ANY) 1, H.C B.A M.W S Rs 50/- to be paid in V. nama |
| 8 | D-WP(C)/35783/2025 | FALGUNI RAJGURU MOHAPATRA | 2025-09-09 | 30-OTHER DEFECT (IF ANY) Annexs not correctly mentioned as per Index |
| 9 | D-BLAPL/27428/2025 | PARTHA SARATHI DAS | 2025-09-09 | 30-OTHER DEFECT (IF ANY) 1. H.c B.A .M.W S Rs 50/- to be paid in V. nama |
| 10 | D-CRLMC/27050/2025 | SUVALAXMI DEVI | 2025-09-09 | 30-OTHER DEFECT (IF ANY) Name of the court in petition not tally with the rej.order. |
| 11 | D-CRLMC/27056/2025 | ANSHUMAN PANDA | 2025-09-09 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 12 | D-BLAPL/27484/2025 | BIJAYA KUMAR BEHERA 1 | 2025-09-09 | 30-OTHER DEFECT (IF ANY) P.S. name not correctly mentioned in Synopsis,petition,Affidavit and Prayer portion. |
| 13 | D-BLAPL/27429/2025 | ASUTOSH TRIPATHY | 2025-09-09 | 30-OTHER DEFECT (IF ANY) |

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| | | | | 1. H.C. B.A.M.W S Rs 50 /- to be paid in V.nama |
| 14 | D-BLAPL/27437/2025 | SAROJ KUMAR PADHY | 2025-09-09 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 15 | D-WP(C)/35710/2025 | BIKRAM CHANDRA GHADEI | 2025-09-09 | .Subject Code Not Furnished . |
| 16 | D-WP(C)/35637/2025 | CHANDRAKANTA KHATUA | 2025-09-09 | Court Fee Rs.3.00 not paid in V>Nama. |
| 17 | D-WP(C)/35719/2025 | GOPINATH MISHRA | 2025-09-09 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Occupation of the deponent on affidavit not correctly furnished. |
| 18 | D-ABLAPL/27354/2025 | RASHMI RANJAN DAS | 2025-09-09 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after |
| 19 | D-WP(C)/35722/2025 | KODANDA KUMAR BHUYAN | 2025-09-09 | 1. Page nos.12 16 17 23 and 24 not neat and legible. |
| 20 | D-WP(C)/35735/2025 | KUNJA SUNDAR DAS | 2025-09-09 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Annexure-1 and 2 not page marked in Index.2. Relationship of the petitioner not furnished in the cause title.3.Occupation and address of the deponent not furnished in the affidavit.4. Page no.6 not filed.5. Page no.7 and 8 not neat. |
| 21 | D-WP(C)/35726/2025 | SUDHIR KUMAR MALLICK | 2025-09-09 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 22 | D-ABLAPL/27329/2025 | KULDEEP MOHANTY | 2025-09-09 | Page marking of Annexure 2 not correct. |
| 23 | D-ABLAPL/27332/2025 | AKSHAYA KUMAR SAHOO | 2025-09-09 | 1. Date of Charge Sheet mentioned in the Date Chart not correct. 2. Name of Pet. No.2 in Cause Title and Vakalatanama not tally with the signature in the Vakalatanama. |
| 24 | D-ABLAPL/27398/2025 | SANKAR PRAASAD PANI | 2025-09-09 | Occupation of the deponent not mentioned in affidavit. |
| 25 | D-BLAPL/27032/2025 | SMRUTI RANJAN ROUT | 2025-09-09 | Page no. 10-11 not legible. |
| 26 | D-BLAPL/27122/2025 | SK. ZAFARULLA | 2025-09-09 | P.S. case no. mentioned in para- 4 7 8 and 9 not correct. |
| 27 | D-BLAPL/27291/2025 | ASUTOSH TRIPATHY | 2025-09-09 | 1. paragraph 2 of the application filled twice. 2. H.C B.A M.W S Rs 50/- to be paid in V.nama 3. The order furnished in Annexure-3 is not mentioned in the Reference certificate. |
| 28 | D-WP(C)/35725/2025 | DHANANJAYA MUND | 2025-09-09 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page no.27 not neat and legible. |

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| 29 | D-WP(C)/36131/2025 | PRASHANTA KUMAR NAYAK | 2025-09-09 | 1 Paragraphs not correctly mentioned in declaration of I.A. |
| 30 | D-ABLAPL/27392/2025 | BIJAY KUMAR BEHERA | 2025-09-09 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Page no. 11-12 not legible. |
| 31 | D-ABLAPL/27376/2025 | SK. ZAFARULLA | 2025-09-09 | 1, In affidavit, Occupation of the deponent not furnished. |
| 32 | D-ABLAPL/27339/2025 | AMITABH NAIK | 2025-09-09 | 1. Name of Informant appearing in Para 1 be redacted. 2. Title of the Deponent not correctly mentioned in the Affidavit. 3. Annexure 1 page 11 and 12 not legible. 4. Age of the Petitioners not mentioned in the Vakalatanama |
| 33 | D-BLAPL/27227/2025 | JUGALA KISHORE PANDA | 2025-09-09 | 14-NOT PROPERLY INDEXED. Pending before Lower Court mentioned in synopsis does not tally with Certified copy of rejection order. |
| 34 | D-BLAPL/27395/2025 | SURESH KUMAR PANDA | 2025-09-09 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Subject code incorrectly mentioned in Assessment slip,Index,Synopsis and Date chart. |
| 35 | D-CRLMC/26862/2025 | ARUN KUMAR DAS 1 | 2025-09-09 | 8-CAUSE TITLE NOT IN ORDER. Crl. revn. no. not correct in prayer. |
| 36 | D-CRLA/27383/2025 | BINAYA BHUSAN ROUTRAY | 2025-09-09 | Court Fee Rs.6.00 not paid 2.AU fee Rs 22.00 not paid on c.copy of impugned under Annex.-1 3. Code Wrongly indicated |
| 37 | D-CMP/35802/2025 | SUJATA JENA | 2025-09-09 | 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 38 | D-RPFAM/35924/2025 | SOUMYA MISHRA | 2025-09-09 | being aggrieved not furnished |
| 39 | D-BLAPL/27438/2025 | SMRUTI RANJAN DASH | 2025-09-09 | 30-OTHER DEFECT (IF ANY) 1. page marking not done correctly. After page 7 , one page not marked |
| 40 | D-ABLAPL/27463/2025 | PRIYA RANJAN SINGH | 2025-09-09 | 30-OTHER DEFECT (IF ANY) Date mentioned in Synopsis and Para 1 not correct. |
| 41 | D-WP(C)/35733/2025 | DURGA PRASAD PANIGRAHI | 2025-09-09 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Date order dated 18.07.2009 under Annexure-8 does not tally with para-10 of the petition.2.Date of order dated 22.02.2019 under Annexure-11 does not tally with index and para-12 of the petition. |

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| 42 | D-WP(C)/35714/2025 | PRAFULLA CHANDRA ACHARYA | 2025-09-09 | 14-NOT PROPERLY INDEXED. Index not properly page marked. |
| 43 | D-BLAPL/27234/2025 | SASANKA SEKHAR SATAPATHY | 2025-09-09 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 44 | D-BLAPL/27324/2025 | MRUTYUNJAY MOHANTY | 2025-09-09 | 1. In declaration under affidavit, no of paragraph wrongly furnished. 2. Page no 15 16 not legible |
| 45 | D-WP(C)/35621/2025 | SANJIB KUMAR RAY | 2025-09-09 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 15 not neat. |
| 46 | D-WP(C)/35737/2025 | BRUNDABAN ROUT | 2025-09-09 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 47 | D-WP(C)/36132/2025 | PRASHANTA KUMAR NAYAK | 2025-09-09 | 1.Name of deponent not tally an affidavit- SL 8 in I.A. 2 .Name and address not mentioned in V.Nama. of the petitioner.3. -- Page no-59 not mentioned in Index. |
| 48 | D-ABLAPL/27412/2025 | ARUN KUMAR BUDHIA | 2025-09-09 | 1. H.C .B A.M.W S Rs 50/- to be paid in V.Nama 2. page no 11 not legible |
| 49 | D-ABLAPL/27407/2025 | PRASANT KUMAR BARIK | 2025-09-09 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. put up for S.R there after |
| 50 | D-ABLAPL/27367/2025 | BISWAJIT NAYAK | 2025-09-09 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 51 | D-BLAPL/27184/2025 | SUKANTA KUMAR NAYAK (2) | 2025-09-09 | Page no. 13-14 not legible. |
| 52 | D-BLAPL/27233/2025 | SRIBATSA NAYAK | 2025-09-09 | 3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. . In affidavit is not correct. Deponent signed by one and information furnished in the affidavit is different 2. In Annexure-2, page 20 is not attested by Adv. |
| 53 | D-WP(C)/35611/2025 | PRASHANTA KUMAR NAYAK | 2025-09-09 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 54 | D-WP(C)/35679/2025 | NIKUNJA KUMAR DEO | 2025-09-09 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. SL. NO.7 NOT REFLECTED IN THE PETITION AND SL.8 REPETED. 2 SL.NO. OF PARAGRAPHS NOT CORRECT IN DECLARATION OF AFFIDAVIT. |
| 55 | D-WP(C)/35707/2025 | PRAFULLA CHANDRA | 2025-09-09 | 14-NOT PROPERLY INDEXED. |

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| | | ACHARYA | | Page marking not made in index. |
| 56 | D-WP(C)/36001/2025 | DR. BINODA KUMAR MISHRA | 2025-09-09 | Page nos.126 to 176 not neat. |
| 57 | D-BLAPL/27340/2025 | SURYASNATA MOHAPATRA | 2025-09-09 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page 6 vide annex-1 not neat. |
| 58 | D-CRLMP/27362/2025 | PRITAM KUMAR MOHANTY | 2025-09-09 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.The written Allegations dated not correctly furnished Sl. no,8 in Index. 2. PS case number not correctly furnished in Prayer of the petition |
| 59 | D-TRPCRL/27296/2025 | MANORANJAN MUDULI | 2025-09-09 | .Subject Code incorrectly Mentioned |
| 60 | D-WA/35402/2025 | UMAKANT SAHOO | 2025-09-09 | AU fee Rs 2.25/- to be paid. |
| 61 | D-WP(C)/35742/2025 | PANCHANAN SAHOO | 2025-09-09 | 30-OTHER DEFECT (IF ANY) Copy of the order dated 07.08.1996 mentioned in Index(Anx-5) and para-9 body of the petition does not tally with under Anx-5.2.Page no.25 not neat and legible |
| 62 | D-WP(C)/35991/2025 | DR. BINODA KUMAR MISHRA | 2025-09-09 | Page nos 109 to 176 not neat. |
| 63 | D-ABLAPL/27375/2025 | BIDYALOK MOHAPATRA | 2025-09-09 | 1. P.S Case no wrongly furnished in the paragraph-1 of the application. |
| 64 | D-ABLAPL/27301/2025 | AMIYA KUMAR MOHANTY (A) | 2025-09-09 | 1. Page nos.8 9 not neat and legible.2. No. of F.I.R. under Annexure-1 does not tally with prayer of the petition. |
| 65 | D-ABLAPL/27347/2025 | JAYANTA KUMAR MAJHI | 2025-09-09 | 1. Name of father of Pet No.1 in Cause Title not tally with Vakalatanama. 2. Age of the Petitioners not mentioned in the Vakalatanama. |
| 66 | D-BLAPL/27017/2025 | BIJAYA KUMAR RAGADA | 2025-09-09 | Year of the P.S. case mentioned in Para-1 of the petition does not tally with the F.I.R. |
| 67 | D-WP(C)/35608/2025 | BIBHU DATTA BISWAL | 2025-09-09 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Occupation not mentioned in the affidavit and also I.A.Page marking not proper. |
| 68 | D-WP(C)/35681/2025 | SANTOSH KUMAR MAHANTY | 2025-09-09 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. PARAGRAPHS NOT CORRECT IN DECLARATION OF AFFIDAVIT. |
| 69 | D-WP(C)/35729/2025 | KUNJA SUNDAR DAS | 2025-09-09 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Synopsis and Date chart not alphabetic paginated in Index.2. As per index, Annexure-8 not described in the petition.3. |

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| | | | | Occupation of the deponent not furnished on declaration in the petition and I.A. |
| 70 | D-ABLAPL/27328/2025 | ASUTOSH TRIPATHY | 2025-09-09 | 1. Vernacular Certificate not proper. 2. OHcBA Welfare Fund Rs.50 not paid. 3. A. Fee of Rs.13.75 on Ann.1 not paid. 4. Annexure 2 not marked. |
| 71 | D-ABLAPL/27310/2025 | SUSANTA KUMAR ROUT | 2025-09-09 | 1. Date Chart not page marked in the Index. 2. Page marking of Index, Synopsis and Date chart as page 7 8 and 9 be erased. 3. Name of the father of the Petitioner in Cause Title and Affidavit not tally. |
| 72 | D-CRLMC/26919/2025 | ANUP UDAYA SENAPATI | 2025-09-09 | .Subject Code Not Furnished . |
| 73 | D-CRLA/26407/2025 | SANTOSH KUMAR DWIVEDY | 2025-09-09 | Code Wrongly indicated 1-Trial court case no. not fully furnished in synopsis, appeal memo and I.As. 2-Goog ground certificate not furnished, 3-Para no. wrongly furnished in declaration of affidavit in I.As. |
| 74 | D-CRLA/27289/2025 | SK. ZAFARULLA | 2025-09-09 | 1-Page nos.13 and 23 not marked, 2-Being aggrieved para and grounds not furnished, 3-Annexure-2 not attested |
| 75 | D-WP(C)/35677/2025 | GOBARDHAN NAYAK | 2025-09-09 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. sl. nos of paragraphs not correct in declaration of affidavit.2. Both Parties name and description in Page no. 18 of annex.4 not tally with cause title and suit no., not correct in para.5 of petition.3 . synopsis ,date chart and petition repeated in the petition . |
| 76 | D-ABLAPL/27366/2025 | BISWAJIT NAYAK | 2025-09-09 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 77 | D-ABLAPL/27331/2025 | MANOJ KUMAR PATI | 2025-09-09 | 1. Age of the Petitioner in Cause Title and Vakalatanama not tally with Affidavit. 2. Name of the Petitioner in Cause Title, Vakalatanama and Affidavit not tally with the signature in Vakalatanama and Affidavit. 3. Name of the Father of the Petitioner in Cause Title and Affidavit not tally. 4. Document Annexed in Annexure 3 not proper. Some extra pages has been attached with the order. |
| 78 | D-ABLAPL/27384/2025 | DIPANKAR ACHARYA | 2025-09-09 | Page no. 11 not legible. |
| 79 | D-BLAPL/27107/2025 | JUGALA KISHORE PANDA | 2025-09-09 | 2(a)CC case no. and P.R. no.not properly mentioned in Synopsis. |
| 80 | D-BLAPL/27287/2025 | SUSANTA KUMAR ROUT | 2025-09-09 | 1. Page marking not done in List of date and Events |

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| 81 | D-WP(C)/35810/2025 | AMIYA KUMAR MISHRA - 2 | 2025-09-09 | All the Annexure are not attested.2.Page no.42 not filed. |
| 82 | D-ABLAPL/27405/2025 | BASANTA KUMAR NAYAK | 2025-09-09 | 1. PAGE NO 4 5 OF THE BAIL APPLICATION NOT FILLED. 2. In declaration under affidavit,information not furnished correctly. 3. page no 9 10 and 13 not legible. 4. Put for S.R again there after |
| 83 | D-BLAPL/27034/2025 | BISWARANJAN DALAI | 2025-09-09 | Page no. 15 not legible. |
| 84 | D-CRLMC/27068/2025 | MANORANJAN PADHY | 2025-09-09 | 1. As per standing order no.1/23, Prayer for bail should not be made in the CRLMC petition |
| 85 | D-CMP/34883/2025 | SUBHENDU KAR | 2025-09-09 | Address of O.Ps No-2 to 4 not mentioned in the petition. |
| 86 | D-WA/35234/2025 | AJAY KUMAR ROY, (SR. PANEL COUNSEL) | 2025-09-09 | Put up for SR after filling of c. copy of impugned order. |
| 87 | D-WA/35822/2025 | SOUMYA MISHRA | 2025-09-09 | Status of the parties not furnished. |
| 88 | D-WA/35947/2025 | DIPTIRANJAN MAHAPATRA | 2025-09-09 | Put up for SR after filling of c. copy of impugned order |
| 89 | D-ABLAPL/27333/2025 | PRAMOD KUMAR JENA | 2025-09-09 | Annexure 1 not attested. |
| 90 | D-BLAPL/26929/2025 | SANTOSH KUMAR DWIVEDY | 2025-09-09 | 1. Paragraph -9 11 of the application not filled. 2. H.C B.A M.W S Rs 50/- to be paid in V.Nama |
| 91 | D-CRLMC/26893/2025 | SAPAN KUMAR LENKA | 2025-09-09 | 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Signature of the deponent not tally with the cause title and affidavit. 2. Certified copy of annex-1 not filed. |
| 92 | D-CRLMC/27067/2025 | MANORANJAN PADHY | 2025-09-09 | 1. As per standing order no.1/23,Prayer for bail should not be made in the CRLMC petition. |
| 93 | D-WA/35770/2025 | KUNAL KUMAR SWAIN | 2025-09-09 | i) Legible copy of page no. 45 47 95 97 are to be filed. ii) Undertaking for filling of translated copy not filed. |
| 94 | D-BLAPL/27224/2025 | SAKTIDHARA MISHRA | 2025-09-09 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED T.R. case no. pending in the Lower Court mentioned in the petition does not tally with the free copy of order dt. 22.01.2025. |
| 95 | D-BLAPL/27308/2025 | AMITAV TRIPATHY | 2025-09-09 | Honble Court not tally with cause title and Rejection order. |
| 96 | D-BLAPL/27292/2025 | CHINMAYA RANJAN DAS | 2025-09-09 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Annexure- 2 not legible |

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| 97 | D-BLAPL/27402/2025 | JUGALA KISHORE PANDA | 2025-09-09 | 1. Synopsis and Date chart not alphabetic paginated in Index.2.BLAPL Petition and Annexure-1 not properly page marked in Index,as per record. |
| 98 | D-BLAPL/27385/2025 | SURESH KUMAR PANDA | 2025-09-09 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Subject code incorrectly mentioned in Assessment, index,Synopsis and Date chart.2.No.of F.I.R and G.R.underAnnexure-1 does not tally with para-1 of the petition. |
| 99 | D-TRPCRL/27341/2025 | RAMESH CH. BEHERA | 2025-09-09 | .Subject Code incorrectly Mentioned |
| 100 | D-CMP/35774/2025 | RAMAKANTA MOHANTY | 2025-09-09 | Put up for further S.R after consolidated CMP filed and correcting W.P(c) as CMP. |
| 101 | D-CRLMC/26890/2025 | ABHILASH MISHRA | 2025-09-09 | 1. Name of the petitioner not correctly furnished in V.nama. |
| 102 | D-CRLLP/27071/2025 | AUROVINDA MOHANTY, A.S.C. | 2025-09-09 | Period of Delay 12 days Trial court case no. not furnished in para-1, being aggrieved para and prayer in leave petition as well as I.A. |
| 103 | D-WA/35348/2025 | SURESH CHANDRA DASH | 2025-09-09 | Put up for SR after filling of c. copy of impugned order. |
| 104 | D-CRLMP/26875/2025 | HARIHAR PANIGRAHI | 2025-09-09 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. At page no.4 in para no.1 and 3 left blanks. 2. Paragraph numbers not furnished in declaration. 3. Synopsis and date chart not mentioned in Index. 4. Annexures are not exhibited. 5. After page 7 one page not paginated. 6. Annexures are not attested. 7. Annexure are not mentioned in CRLMP petition. |
| 105 | D-CRLREV/27399/2025 | DHANANJAYA MUND | 2025-09-09 | C.copy of Annex-1 not filed, Xerox copy filed. |
| 106 | D-CMP/35818/2025 | SOURAV SUMAN BHUYAN | 2025-09-09 | 17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Reference certificate not correctly stated.2.Proforma O.P No-6 not made Party in the L.A.Court. |
| 107 | D-WA/36029/2025 | RAJESH KUMAR MAHAPATRA,SR. PANEL COUNSEL | 2025-09-09 | Period of Delay 93 days. 2.AU fee Rs 2.25/- to be paid. |

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| 108 | D-CRLMC/26934/2025 | NIRANJAN PANDA | 2025-09-09 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. C.Copy not filed.Occupation not correctly mentioned in the affidavit. |
| 109 | D-CMP/35944/2025 | TRILOCHAN NANDA | 2025-09-09 | 14-NOT PROPERLY INDEXED. Date of Annexure 8 not correct in index. |
| 110 | D-MACA/36050/2025 | RIMJHIMBALA PATI | 2025-09-09 | 8-CAUSE TITLE NOT IN ORDER. statutory deposit not made |
| 111 | D-CRLMC/27073/2025 | | 2025-09-09 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Age and name of Father of the petitioner not furnished in the cause title.2. Complaint dated.01.09.2025 under Annexure-5 does not tally with index and para-21 of the petition. 4. Paragraph no. not correctly furnished in the I.A.5. Paragraph no. not furnished in the affidavit and I.A |
| 112 | D-WA/35425/2025 | SUKANTA KUMAR DALAI | 2025-09-09 | i) Status of the parties not furnished. ii) Delete the name of the Honble Judge at page no.23. |
| 113 | D-WA/35781/2025 | BIBEKANANDA NAYAK | 2025-09-09 | C. copy of impugned order not filed. 2. Code Not furnished in appeal memo. i)Authorization of not furnished in affidavits by other appellants. ii) Good ground certificate not furnished. iii) Prayer portion left blank in which days of delay not mentioned. Put up for SR after disposal of I.A. for dispensing c. copy of impugned order. |
| 114 | D-CONTC/35529/2025 | ADV. | 2025-09-09 | Code Not correctly indicated. |
| 115 | D-ARBA/36028/2025 | RAJJEET ROY | 2025-09-09 | 1. Page no. 37 repeated twice. 2. Reference certificate and Addressed of Hon ble C.J. not furnished |
| 116 | D-CONTC/35248/2025 | ADV. | 2025-09-09 | 1. Fathers name not correctly furnished in affidavit. |
| 117 | D-ABLAPL/27413/2025 | ASISH KUMAR RAY | 2025-09-09 | 14-NOT PROPERLY INDEXED. |
| 118 | D-RPFAM/35873/2025 | BALARAM NAYAK | 2025-09-09 | good ground not furnished |
| 119 | D-ABLAPL/27435/2025 | SURESH CHANDRA PRADHAN | 2025-09-09 | 30-OTHER DEFECT (IF ANY) 1.Occupation of deponent not mentioned in Affidavit. 2. Paragraph wrongly mentioned in declaration of Affidavit. 3. Page no. 07 not legible. 4. Hologram of Rs. 50/- not affixed in V.nama |
| 120 | D-RPFAM/35920/2025 | SAMAYA KUMAR RAY | 2025-09-09 | good ground not furnished, date of judgement not correct in book mark |

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| 121 | D- ABLAPL/27436/2025 | SURESH CHANDRA PRADHAN | 2025-09- 09 | 30-OTHER DEFECT (IF ANY) Hologram of Rs. 50/- not affixed in V.nama. |
| 122 | D- ABLAPL/27442/2025 | JYOTI PRAKASH PATRA | 2025-09- 09 | 30-OTHER DEFECT (IF ANY) 1. Page no. 13 not legible. 2.Hologram of Rs. 50/- not affixed in V.nama. 3.Name of victim/informant mentioned in para-2 of the petition should be deleted. |
| 123 | D-WP(C)/35830/2025 | NISHIKANTA MOHAPATRA | 2025-09- 09 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 124 | D- BLAPL/27199/2025 | CHIRANJIB ROUT | 2025-09- 09 | 30-OTHER DEFECT (IF ANY) 1. Date of disp. of in ref. certificate not mentioned ,as per FIR details. |
| 125 | D- BLAPL/27313/2025 | DR. SIMANCHALLA RANJIT | 2025-09- 09 | 30-OTHER DEFECT (IF ANY) 1. Paragraph 5 of the Bail application not filled. 2. Pending before the court wrongly furnished Addl. Sessions Judge-Cum-Special Judge, Berhampur, Ganjam instaead of 1st Addl. Sessions Judge-cum- Special Judge, Berhampur |
| 126 | D-CMP/35244/2025 | AMIT PRASAD BOSE | 2025-09- 09 | 30-OTHER DEFECT (IF ANY) Age of sole opp. party not correctly mentioned. |
| 127 | D- CRLMC/26931/2025 | SANKARACHARYA CHOUDHURY | 2025-09- 09 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect. |
| 128 | D- BLAPL/27317/2025 | AMULYA RATNA PANDA | 2025-09- 09 | 30-OTHER DEFECT (IF ANY) 1. In Reference certificate mentioned BLAPL No 1275 instead of BLAPL No.12757 of 2024 |
| 129 | D- BLAPL/27338/2025 | AKSHAYA KUMAR SAHOO | 2025-09- 09 | 30-OTHER DEFECT (IF ANY) C.T. case number not tally with cause title and c.copy. |
| 130 | D-WP(C)/35800/2025 | SUBHANKAR ROUT | 2025-09- 09 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) Date of copy of documents not tally with Index.Serial no-2 in the affidavit not correctly mentioned.Page 64 not neat. |
| 131 | D- BLAPL/27426/2025 | PARTHA SARATHI DAS | 2025-09- 09 | 30-OTHER DEFECT (IF ANY) 1. the name of the village mentioned in the cause title is not tally with Rejection order. |

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| 132 | D-WP(C)/36080/2025 | SATYAJIT BEHERA | 2025-09-09 | 30-OTHER DEFECT (IF ANY) page 34 not properly arranged |
| 133 | D-WP(C)/35864/2025 | SHANTANU KUMAR PANDA | 2025-09-09 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 09-09-2025 (CASES FILED BEFORE 2024)

| Sl no. | Filing Number | Case Number | Advocate for Petitioner/Caveator | Defects as per S.R. |
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